

COMMITTEE ON PAPERS LAID ON  
THE TABLE

[English]

Minutes

SHRI M. V. CHANDRASHEKHARA MURTHY (Kanakapura) : I beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on Papers Laid on the Table relating the their Ninth Report.

12.05 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS

[English]

Nineteenth Report

SHRI R.P. SUMAN (Akbarpur) : I beg to present the Nineteenth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.16 hrs.

MATTERS UNDER RULE 377

[Translation]

- (i) Measures needed to root out corruption from amongst the Government employees

SHRI MOOL CHAND DAGA (Pali) : The honest and self-respecting citizen of today's India, whether he is a small or marginal farmer or a big landlord, whether he is a poor shop-keeper or small or big entrepreneur or whether he is a small hawker, is fed up with corrupt employees and officers who do not feel satisfied with their salaries and earn illegally through malpractices which they consider as a source of their

income and enjoy life with that money. If he is a clerk in some office he will sit on the file and would not move it till his palms are greased. If he is an Inspector, he will not bother whether some one is playing with the health of the people by selling adulterated foodgrains or other edible commodities. He is concerned only with his monthly commission. If he is a labour officer or labour inspector, he keeps the small as well as big industrialists under his thumb. In short, all Indians are fed up with these employees/officers who are indulging in illegal means of earning whether they are policemen or village Patwaris, office clerks or hospital compounders.

Until the people get rid of these harassing corrupt employees the future of the country will remain dark and until the higher officers take action against these corrupt and shirker employees and remain hand in glove with them, the citizens will remain deprived of the facilities of a Welfare State which they are entitled to get.

[English]

- (ii) Demand for more funds for construction of houses for tribal families displaced by Dandakarnaya Project in Koraput (Orissa)

SHRI K. PRADHANI (Nowrangpur) : Sir, there are two zones of Dandakarnaya Project in Koraput district of Orissa, one with its headquarters at Umerkote and the other at Malkangiri. The project started there in the year 1962 to rehabilitate displaced persons from East Pakistan and side by side rehabilitated some tribal families who were displaced by project or who had no means of subsistence, on 25% of the land reclaimed by Danakarnaya Authority. Government spent Rs. 4,000 per family to give them a house for displaced persons from East Pakistan but spent only Rs. 1,200 for a tribal family and as a result of that only temporary sheds were constructed for the tribals who deserted the houses soon after they collapsed without repair.

The construction of large number of houses for tribal families has not been

taken up, as the money allotted for the purpose as not sufficient to construct better houses for the tribals at par with the houses constructed for displaced persons. I draw the attention of the hon. Home Minister to release necessary funds for the construction of better houses for the tribals to enable them to live there without deserting it.

[*Translation*]

(iii) **Effective measures needed to control malaria in the country**

SHRI MADAN PANDEY (Gorakhpur) : Mr. Deputy Speaker, Sir, the incidence of malaria in the country has been on sharp increase. It is clear from the number of deaths due to malaria during the last ten years that what to speak of eradicating it, Government have not been able even to control it. In 1974, three persons were reported to have died of malaria. Thereafter, the number went on increasing every year. Before 1979 on an average, sixty to seventy people used to die of malaria but in the subsequent years this average reached up to about 200. In 1983 and 1984, the number of persons reported to have died of malaria was 239 and 246 respectively. When we look at the figures of the malaria victims, we find that in 1961 the number of persons affected by malaria was 50000 and at present 20,00,000 people have been gripped by it. In this way, the fury of malaria is on the gradual increase. I think the eastern districts of Uttar Pradesh like Gorakhpur Gonda and Basti are the worst affected by this disease where not only the malaria-mosquito killing drugs are not available, but the mosquitoes also seem to be immune from the DDT. Several States are not taking interest in this programme. They are not even spraying the drugs supplied free of cost by the Central Government. Keeping this in view, the Centre has decided to wage a war against malaria in 131 cities but so far this scheme has been implemented only in 118 cities whereas half of the health budget is spent on malaria eradication and 60 per cent of it on mosquito-killing drugs.

I, therefore, urge upon the Health Minister to take effective steps to control

malaria so that the lives of the people may be saved.

[*English*]

(iv) **Need to construct an all weather road to Zanskar and Lingshed areas of Leh (J and K)**

SHRI P. NAMGYAL (Ladakh) : Sir, the Ladakh region of Jammu and Kashmir State remains cut off from the rest of the country for about seven months in a year and within Ladakh, ZANSKAR Sub-division of Kargil district and Lingshed areas of Leh district remain landlocked for about 8 months in a year with the rest of the Ladakh region.

There is a possibility of constructing an all-weather road to Zanskar and Lingshed area through the CHADAR road which runs through the banks of Zanskar river between Zangla in Zanskar and NEMO in Leh. It may not be possible for the State PWD to build this road within the resources available under the District plans.

I, therefore, request the Government of India to entrust the construction of the said road to the Border Road Organisation so that the Zanskar region of Kargil district and Lingshed areas of Leh district could be linked by road for 12 months of the year with the rest of Ladakh region.

[*Translation*]

(v) **Demand to make Scheduled Castes and Scheduled Tribes Commission more effective**

SHRI BIRBAL (Ganganagar) : Mr. Deputy Speaker, Sir, The Central Government has constituted a standing Commission keeping in view the larger interests of the scheduled castes and scheduled tribes which is a matter of happiness for me and for the down trodden and exploited people.

This Commission, after its constitution, has been submitting before the Government its reports every year. More than one